

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2687

ANSWERED ON:11.12.2006

FLEXIBLE LABOUR POLICY

Barad Shri Jashubhai Dhanabhai;Gadhavi Shri Pushpdan Shambhudan;Maadam Shri Vikrambhai Arjanbhai;Thakkar Smt. Jayaben B.;Varma Shri Ratilal Kalidas

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government of Gujarat has sent a revised proposal on Industrial Park Ordinance with flexible labour policy;
- (b) if so, the details thereof; and
- (c) the response of the Union Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a): The State Government of Gujarat had sent draft proposal of Gujarat Industrial Park Ordinance, 2003 in the year 2003 for obtaining the approval of the Central Government. The State Government of Gujarat has been advised to submit a revised proposal after due consultation with the Central Trade Unions. Revised proposal in this regard has not yet been received.

(b) & (c): Question do not arise, in view of (a) above.